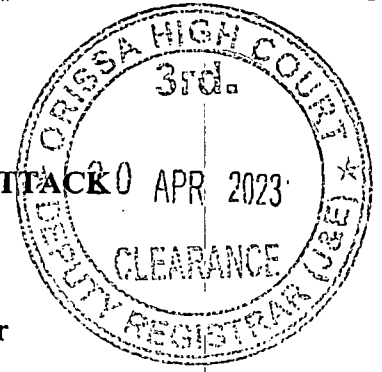


53

1st



IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

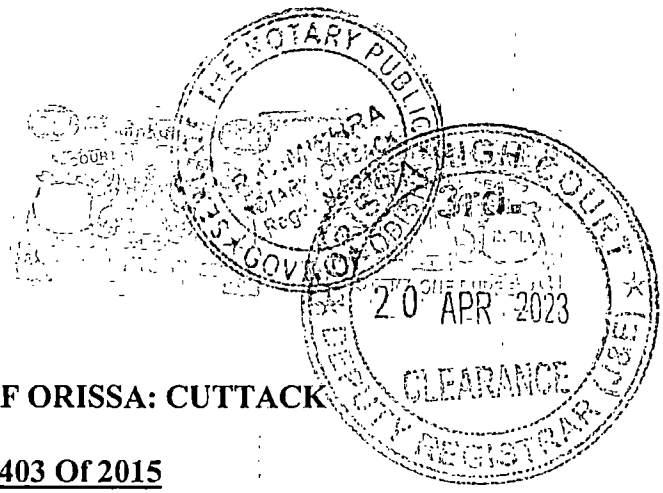
State of Odisha And Others ... Opp. Parties

**I N D E X**

Sl. No.	Description of documents	Pages
1.	Affidavit on behalf of Collector & District Magistrate, Balasore in compliance of Order dtd. 20.03.2023.	1 - 3
2.	<u>Annexure - A Series.</u> Copy of Photographs showing 2 <sup>nd</sup> phase building occupied by the 8 (eight) families	4 - 5
3.	<u>Annexure - B.</u> Copy of the letter No.882 dtd. 13.04.2023	6 - 7

Cuttack  
Date : 20/04/2023

**ADDL. GOVERNMENT ADVOCATE**



**IN THE HIGH COURT OF ORISSA: CUTTACK**

**W.P.(C) No.13403 Of 2015**

Bipini Bihari Pradhan ... Petitioner

-Versus-

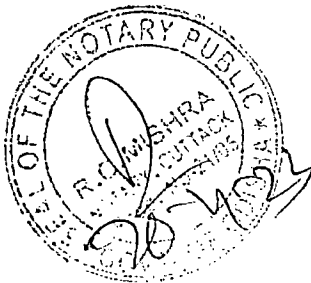
State of Odisha And Others ... Opp. Parties

**AFFIDAVIT ON BEHALF OF COLLECTOR &  
DISTRICT MAGISTRATE, BALASORE IN  
COMPLIANCE OF ORDER DTD. 20.03.2023::**

I, Sri Tarun Tapan Praharaj, aged about 55 years,  
Son of late Pratap Chandra Praharaj, at present working as  
District Social Security Officer, Balasore, At/P.O./Dist.:  
Balasore, do hereby solemnly affirm and state as follows:

1. That, I am working as District Social Security  
Officer, Balasore and have been duly authorized by the  
Collector, Balasore to swear this Affidavit for and on his  
behalf.

2. That, the following steps have been taken with  
regard to the Lewis Leprosy Colony, Bampada. The  
electricity connection to 2<sup>nd</sup> phase building comprising  
eight quarters has been provided and occupied by 8  
(eight) families.



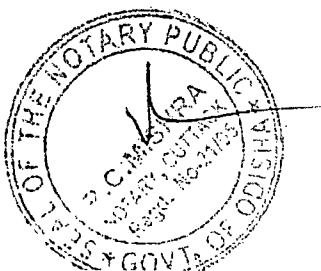
*Tarun Tapan Praharaj*

Photographs showing 2<sup>nd</sup> phase building occupied by the 8 (eight) families are filed herewith and annexed as Annexure – A Series.

3. That, the Asst. Director of Textiles, Balasore Vide letter No.882 dtd. 13.04.2023 informed that four Looms were hired for the purpose of training of twenty (20) CLPs. After the completion of the training the Looms were returned. It has been further informed that steps are being taken to provide permanent looms to these trainees for earning their livelihood. For this purpose, twenty (20) Online applications from these CLPs have been received. They will be provided looms after the same is sanctioned by the Govt. and purchase thereafter. The entire process will take at least six (6) months time. At present, there is no CLP for training.

Copy of the letter No.882 dtd. 13.04.2023 is filed herewith and annexed as Annexure – B.

4. That, with regard to the issue of reconstructive surgery, the Addl. Dist. Public Health Officer, Balasore has informed that in Balasore district, the reconstructive surgery facilities are being provided to the leprosy patients in need. Presently there is no case fit to undergo reconstructive surgery in the Leprosy Colonies of Balasore district. However, one Sri Ajay Jena, Vill-Putina, PS-Kamarda, Block-Bhogari, Dist-Balasore who



Tanuj Jena

required reconstructive surgery has successfully been operated and discharged on 10.04.2013 from Leprosy Home & Hospital, Cuttack.

5. That, the facts stated above are true to the best of my knowledge and based on available Official records.

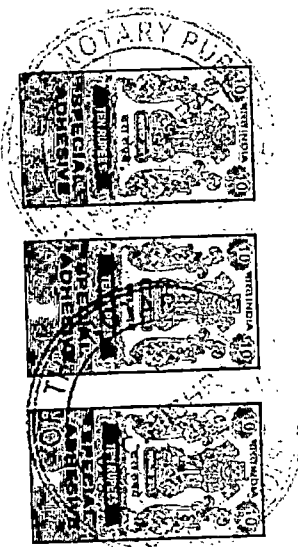
Identified by  
*Jaydev Mishra*  
Advocate's Clerk,  
Advocate General's Office

*Sanjay Jagan Prabhari*  
**DEPONENT**  
District Social Security Officer  
Balasore -  
20.4.2023

Cuttack  
Date : 20/04/2023

Certified that cartridge papers are not available.

*[Signature]*  
**ADDL. GOVERNMENT ADVOCATE**



Solemnly affirm on In Oath by the Deponent at Cuttack on *20.4.23* being identified by *J. Mishra* Advocate/Adv's Clerk/S.O./AG's office/Notary Personally, that the facts stated above are true to the best of his/her knowledge.

*[Signature]*  
RAMA CHANDRA MISHRA, NOTARY  
CUTTACK TOWN, REGD. No-21/05



True Copy Attested

24.4.2023

District Social Security Officer  
Balasore



True Copy Attested

*[Handwritten signature]*

District Social Security Officer  
Balasore

- 6 -

Ammecure - B

**OFFICE OF THE ASSISTANT DIRECTOR OF TEXTILES, BALASORE**

**At-Gudipada, Po- Sovarampur, Dist-Balasore Pin-756001**

Email-adt.balasore@gmail.com

Letter No- 882

Date 13-04-2023

To

The District Social Security Officer, Balasore.

Sub-

Action taken report on rehabilitation work of cured leprosy patients

Ref-

Your kind letter No-515/SS dt.24.03.2023 of Collectorate, Balasore.

Sir,

With reference to the letter on the subject cited above, i am submitting herewith the action taken report for improvement of the leprosy cured patient at Bampada, Balasore.

This is for favour of kind information and necessary action.

Yours faithfully

Encl: As abov.

M. Das.

Dt. 13.04.23

Asst. Director of Textiles,  
for Balasore

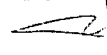
Memo No-

Date-

Copy submitted to the PA to the Collector, Balasore for kind information of the Collector.

Asst. Director of Textiles,  
Balasore

True Copy Attested

 13.04.2023

**District Social Security Officer  
Balasore**

We activated 4 nos. of Loom on hiring basis from the different weavers on Basic Weaving Training at Lewis Leprosy Colony, Bampada, Balasore. After the completion of the training the Looms returned to the concerned beneficiaries. So now the supply of Looms for engagement of their day to day life the following steps are being taken.

Now 20nos of application has been received from the beneficiaries of Leprosy Colony, Bampada, Balasore towards availing assistance for Loom with Accessories under promotion of Handloom Industries scheme.

The concerned staff has been instructed for field verification & submit the report as soon as possible.

Accordingly after receiving the verification report it will be submitted for District Level Monitoring Committee (DLMC) meeting under the Chairmanship of Collector & District Magistrate, Balasore.

Then the DLMC proceeding & list of the beneficiaries will be submitted to the Director Of Textiles, Odisha Bhubaneswar for approval & sanction.

After sanction of funds from the Govt. Of Odisha quotation will be invited from different supplier parties to participate in the purchase committee meeting with their samples.

The purchase committee will select among the supplier whose sample is qualitative & less price than the other.

Then the supply order will be placed to the supplier, selected to the supply the items.

Then only the items will be Distributed among the beneficiaries in the presence of the field staffs.

Maximum six months are required to covered them under the scheme.

M. Das  
Dt. 13.04.23  
Assistant Director of Textiles,  
for Balasore

True Copy Attached

21/20.4.2023

District Social Security Officer  
Balasore